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no proposal of the kind mentioned. Ministries are reorganised from time to time to make their working more efficient, and for this specific proposals are evolved in individual ministries after thorough study.

(c) Two divisions in the Ministry of Works, Housing and Urban Development have been reorganised on new lines.

(d) Reorganisation needs careful study of the situation in each agency, and this takes time. Studies have been extended to two other ministries, Commerce and Health.

REPORT ON THE ENCROACHMENT OF PROJECT AREAS IN KERALA

1080. SHRI P. K. KUMARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the sub-committee appointed by the Kerala Consultative Committee to go into the question of encroachment of project areas in Kerala has submitted its report;

(b) if so, what are the main recommendations of the Committee;

(c) whether the Kerala Government have made any comment in the report;

(d) whether Government have taken any decision on the report; and

(e) if so, what are the details of the decision taken thereon?

THE MINISTER OF STATE IN THE MI-NISTRY OF HOME AFFAIRS (SHRI JAI-SUKHLAL HATHI) : (a) Yes, Sir.

(b) A statement is placed below, [See Appendix LVII, Annexure No. 64.]

(c) Yes, Sir.

(d) No decision has yet been taken in the matter.

(e) Does not arise.

CENTRE OF ADVANCED STUDY IN ANDHRA UNIVERSITY, WALTAIR

1081. SHRI M. V. BHADRAM: Will the Minister of EDUCATION be pleased to refer to the answer to Starred Question No. 690 given in the Rajya Sabha on the 26th August, 1966, and state:

(a) the reasons for which the University Grants Commission did not select any department of the Andhra University, Waltair, as a Centre of Advanced Study; and

(b) whether any request was made by the said University to the University Grants Commission in this regard?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Committee of the University Grants Commission on Centres of Advanced Study has so far not considered any Department of the Andhra University as coming up to the standard for being selected for such a Centre in comparison with other Departments in the same subjects in other Universities recognised as Centres of Advanced Study.

(b) The University sent proposals to the University Grants Commission in respect of the departments of Economics, Sociology, Geology, Zoology and Nuclear Physics.

HARASSMENT BY POLICE IN CALICUT

1082. SHRI M. V. BHADRAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news which appeared in column 6 on page 2 of the 'Patriot', dated 28th August, 1966, regarding the harassment being caused by the police in Calicut (Kerala) to the distributors and subscribers of Soviet periodicals; and

(b) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MI-NISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (b) A case has been registered under sec. 294-A IPC against an agent for alleged sale of tickets for an unauthorised lottery. No harassment was caused by the Police to the distributors and subscribers of Soviet periodicals.

CASES OF DISPUTES PENDING WITH INDUSTRIAL TRIBUNAL, DHANBAD

1083. SHRI M. V. BHADRAM : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to refer to the answer to Unstarred Question No. 550 given in Rajya Sabha on 12th August, 1966, and state the number of cases of Industrial Disputes pending before the Industrial Tribunal at Dhanbad for (i) over

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